

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART -I, SECTION-1)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi-110011.

PUBLIC NOTICE NO. 100 / (RE-2010)/2009-2014

DATED: THE 23rd FEBRUARY, 2012

Subject: - Corrigendum in description of export item at Sl. No 915, Product Code-62 of the DEPB Rate Schedule.

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In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the following correction is made in description of export item at Sl. No 915, Product Code-62 “Chemicals” of the DEPB Rate Schedule.

2. The description of export item at Sl. No 915, Product Code-62 “Chemicals” of the DEPB Rate Schedule is corrected to read as “**Vinyl Pyridine Latex**”.

Effect of this modification:

Description of export item at Sl. No 915, Product Code-62 “Chemicals” of the DEPB Rate Schedule had a typographical error. It was wrongly appearing as “Vinyl Oyridine Latex”. It is corrected to read as “Vinyl Pyridine Latex”. There is no other change.

Sd/-
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[(Issued from F. No. 01/94/180/00477/AM’11/P.C.-4 (B)]